

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:666
ANSWERED ON:25.02.2009
NORMS TO REGULATE CONTROL THE PRIVATE NURSING HOMES
Chowdhury Shri Adhir Ranjan

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to formulate any norms to regulate/control the private nursing homes in the country;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be implemented?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE, (SMT. PANABAKA LAKSHMI)

(a) to (c) Ministry of Health and Family Welfare has already introduced a Bill namely 'Clinical Establishments (Registration and Regulation) Bill, 2007' in Parliament. The Bill is aimed to provide for the registration and regulation of clinical establishments in the country with a view to prescribe minimum standards of facilities and services which may be provided by them.